

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.S.P. No. 322/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 16.11.2017

NAME OF THE PARTIES: M/s. Web18 Securities Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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1-	Kamlesh S. Jethi	Advocate	
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ORDER

TCSP 315/230-232/NCLT/MB/MAH/2017
TCSP 316/230-232/NCLT/MB/MAH/2017
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TCSP 322/230-232/NCLT/MB/MAH/2017
TCSP 323/230-232/NCLT/MB/MAH/2017
TCSP 324/230-232/NCLT/MB/MAH/2017

At request of the parties, list this matter on 7.12.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)